



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

D.B. Civil Writ Petition No. 11759/2020

Akriti Agarwal (Law Student)

----Petitioner

Versus

Registrar General, Rajasthan High Court

----Respondent



**HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE DEVENDRA KACHHAWAHA**

Order

18/11/2020

Issue notice to the respondent, returnable within a period of four weeks. Notices be given 'Dasti' to learned counsel for the petitioner.

(DEVENDRA KACHHAWAHA),J

(SANDEEP MEHTA),J

13-Bharti/-



सत्यमेव जयते